

Statement

***State-wise and gender-wise details of enrolment of Muslim children
under Sarva Shiksha Abhiyan***

Sl. No.	State	Enrolment of muslim children at elementary level (2006-07)		
		Boys	Girls	Total
1.	Andaman and Nicobar islands	1031	962	1993
2.	Andhra Pradesh	535385	561955	1097340
3.	Assam	745325	744191	1489516
4.	Bihar	700939	591536	1292475
5.	Chhattisgarh	13890	12808	26698
6.	Daman and Diu	22	29	51
7.	Delhi	71082	71896	142978
8.	Goa	3480	3482	6962
9.	Gujarat	160833	151322	312155
10.	Haryana	6835	5745	12580
11.	Himachal Pradesh	6813	5536	12349
12.	Jammu and Kashmir	541889	465564	1007453
13.	Jharkhand	238459	214768	453227
14.	Karnataka	523592	518755	1042347
15.	Kerala	171652	166049	337701
16.	Madhya Pradesh	179363	169999	349362
17.	Maharashtra	574700	536570	1111270
18.	Meghalaya	77	103	180
19.	Nagaland	54	60	114
20.	Orissa	180803	167650	348453
21.	Puducherry	4828	4357	9185
22.	Punjab	2869	2042	4911
23.	Rajasthan	141759	114189	255948
24.	Tamil Nadu	192342	186167	378509
25.	Uttar Pradesh	1494834	1342609	2837443
26.	Uttarakhand	1879	1640	3519
27.	West Bengal	1668518	1739894	3408412

Condition of NCTE teachers' training institutes

†4052. SHRI PRAKASH JAVADEKAR: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the condition of NCTE Teachers' Training Institutes throughout the country;
- (b) whether Government is planning to set up more such institutions; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALIASHRAF FATMI): (a) Teacher Training Institutions are granted recognition for running various teacher training courses by NCTE, only on fulfillment

† Original notice of the question was received in Hindi.

of instructional, infrastructural and other prescribed norms and standards. These institutions are required to adhere to these norms and standards while running these courses. In respect of the State owned institutions, the respective State Governments periodically monitor the performance and condition of these institutions. The Central Government also provides financial assistance to some of the state-owned institutions for incurring certain recurring and non-recurring expenditure.

(b) and (c) Institutions which intend to run teacher training courses apply in a prescribed manner to the concerned Regional Committee of the NCTE. The Regional Committees grant recognition to teacher training courses in accordance with the Regulations and other prescribed procedure.

E-learning programme in higher education

4053. SHRI SANJAY RAUT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is considering any proposal of e-learning programme in higher education, with the help of Information and Communication Technologies—BSNL;

(b) if so, the details of the proposals and programmes likely to be taken up and taught to the common man; and

(c) by when this e-learning programme would be started throughout the country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) The Government is considering to launch National Mission in Education through Information and Communication Technology (ICT). The proposal is for making use of ICT in teaching and learning process in higher education sector as also to provide connectivity to the institutions of higher education in collaboration with Department of Telecommunications among others.

Schemes for higher secondary education

4054. SHRI SANJAY RAUT: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the details of the Centrally sponsored schemes for higher secondary education being implemented through the State Governments; and

(b) the details of proposals sanctioned during the last three years, particularly for Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MD. ALI ASHRAF FATMI): (a) and (b) At present the following centrally sponsored schemes are being implemented through State Governments at the higher secondary stage.

(i) "ICT in schools" for providing assistance to State Governments for computer education and computer aided education in secondary and higher secondary schools.

(ii) Integrated Education for Disabled Children (IEDC) for assisting State Governments and NGOs in mainstreaming the disabled children in schools.

Details of financial assistance extended to the State/UT Governments, including the Government of Maharashtra, under the above schemes during the last three years are given in the Statement.